

Charge	Jurisdiction	
PCIT-1, KOLKATA	(Corporate: Circle -Inc/Loss >/= 30L before exemption/deduction u/Ch.-III	
R-1, Kol.	Special Trade (ST): Engineering Goods (EG), Machinery Parts (MP), Iron & Steel Foundries (I&S), Jute Related,	
C-1(1),Kol.		Special Trade- All ; 700012, 700013, 700021, 700062, 700069, 700072, 700090, 700091, 700092 -; Managing Dir., Director, Manager & Secretary (Ind.) [
C-3(2), PB		Cases of A&N I Inc/Loss >/= 15 L before exemp/ded. u/Ch.-III & VIA, corresponding Managing Dir., Director, Manager & Secretary (Ind.)
W-1(1),Kol.		Special Trade- EG & Jute ; 700012, 700072, 700090 & 700092-All Alphabets; Managing Dir., Director, Manager & Secretary (Ind.)
W-2(1),Kol.		Special Trade- MP ; 700013,700021, 700062, 700091- All Alphabets; Managing Dir., Director, Manager & Secretary (Ind.)
W-3(1),Kol.		Special Trade- I&S and F&OPA; 700069 - All Alphabets; Managing Dir., Director, Manager & Secretary (Ind.);
W-3(4),PB		Cases of A&N I Inc/Loss < 15 L before exemp/ded. u/Ch.-III & VIA, corresponding Managing Dir., Director, Manager & Secretary (Ind.)
R-7, Kol.	Special Trade (ST): Newspaper & Periodicals (N&P), Rubber (R), Tobacco (T), Shipping (S) & Hotels and	
C-7(1),Kol.		Special Trade- All ; 700002, 700003, 700004, 700005, 700006, 700007, 700009, 700010, 700011, 700016, 700017, 700037, 700050, 700051, 700052, 700054, 700065, 700066, 700067, 700070, 700071, 700077 & 700086, 700087; Managing Dir., Director, Manager & Secretary (Ind.)
W-7(1),Kol.		Special Trade- N&P and R;700002, 700003, 700004, 700005, 700006, 700017, 700050, 700051, 700052, 700065 & 700077-ALL; Managing Dir., Director, Manager & Secretary (Ind.)
W-8(1),Kol.		Special Trade- T & H and 700016,700070, 700071 & 700086, 700087- A,B,C,K,L,M,P,Q,R,T&U; Managing Dir., Director, Manager & Secretary (Ind.)
W-8(2),Kol.		Special Trade- T & H and 700016,700070, 700071 &700086, 700087- D,E,F,G,H,I,J,N,O,S,V,W,X,Y&Z; Managing Dir., Director, Manager & Secretary (Ind.)
W-9(1), Kol.		Special Trade-S; 700007,700009, 700010, 700011, 700037, 700054 and 700066, 700067- ALL; Managing Dir., Director, Manager & Secretary (Ind.)
R-40, Kol.	(Non Corp.:Kol. Circle -Inc/Loss >/= 15L before exemp./deduction u/Ch.-III & VI-A; Rest in Wd.)	
C-40(1),Kol.		700009, 700021, 700022,700069, 700072, 700073-All; Transport business in Kol. HWH, 24PGS(N) & (S)-All
W-40(1),Kol.		700009, 700021, 700022,700069, 700072, 700073-All; Transport business in Kol. HWH, 24PGS(N) & (S)-All
W-41(1), Nadia		Corporate cases of Naida;M.D.,Dir., Mgr. & Secy (Ind.);Krishnanagar SD excluding Nabadwip&Kaliganj PS

W-41(3),Nadia		All non-corporate cases of Ranaghat SD, Kalyani SD, Tehatta SD, Hanskhali PS, Nabadwip PS & Kaliganj PS
W-42(1), MSD		All cases of Murshidabad District
PCIT-2, KOLKATA	(Corporate: Circle -Inc/Loss >/= 30L before exemption/deduction u/Ch.-III	
R-4, Kol.	Special Trade (ST): Tea (T), Paper (P) & Card Board (CB) in Kol. HWH, 24PGS(N) & (S)	
C-4(1),Kol.		Special Trade- All ; 700018, 700081, 700095, 700096, 700097, 700098 -All; 700001 - A, K, M, Q, R, T, X & Y; Managing Dir., Director, Manager & Secretary (Ind.)
W-4(1),Kol.		700018, 700095 & 700096-All Alphabets; 700001 - M, R, T & Y; Managing Dir., Director, Manager & Secretary (Ind.)
W-4(3),Kol.		700097 - All Alphabets; 700001- A; Managing Dir., Director, Manager & Secretary (Ind.)
W-4(4),Kol.		Special Trade- T, P & CB- All; 700081 & 700098- All Alphabets; 700001 - K & Q; Managing Dir., Director, Manager & Secretary (Ind.)
R-5, Kol.	Special Trade (ST): Mines & Minerals (M&M) and Insurance & Banking (I&B)	
C-5(1),Kol.		Special Trade- All ; 700028, 700093, 700094, 700099, 700100, 700101, 700102, 700103, 700104, 700105, 700106, 700107- All Alphabets; 700001- B,C,D,E,F,G,H,I,J,L,N,O,P,S,U,V,W&Z;Managing Dir., Director, Manager & Secretary (Ind.)
W-5(1),Kol.		ST-M&M; 700028, 700099 & 700101- All;;700001-B,E,F,H,P,S & Z; Managing Dir., Director, Manager & Secretary (Ind.)
W-6(1),Kol.		ST-I&B-A to F & M to R;700104, 700105- All Alphabets; 700001- C,D,N & O; M.D.,Dir., Mgr. & Secy (Ind.)
W-6(2),Kol.		ST-I&B-G to L & S to Z;700102, 700103 & 700106, 700107-All; 700001-G,I,J,L,U&W; M.D.,Dir.,Mgr. & Secy(Ind.)
R-11, Kol.	Special Trade (ST): Textile & Fabrics (T&F), Chemicals & Pharmaceuticals (C&P), Contract Business (C) and	
C-11(1),Kol.		Special Trade - All; 70008, 7000014, 700015,700019, 700020, 700022, 700023, 700024, 700025, 700026, 700027, 700029, 700030, 700031, 700032, 700033, 700034, 700035, 700036, 700038, 700039, 700040, 700041, 700042, 700043, 700044, 700045, 700046, 700047, 700048, 700049, 700053, 700055, 700056, 700057, 700058,700059, 700060, 700061, 700064, 700068, 700074, 700075, 700076, 700078, 700079, 700080, 700082, 700081, 700082, 700083, 700084, 700085, 700088, 700089 Managing Dir., Director, Manager & Secretary (Ind.)
W-10(2),Kol.		Special Trade-S-All, T&F, C&P, C-A to F;700025, 700026, 700030, 700031, 700032, 700033, 700038, 700045, 700047, 700048, 700049, 700053, 700056, 700057, 700059, 700061, 700064, 700068, 700074, 700075, 700080 and 700085; M.D.,Dir.,Mgr. & Secy(Ind.)

W-11(1),Kol.		Special Trade-T&F, C&P, C-G to M; 700014,700015, 700022, 700023, 700024, 700027, 700034, 700035, 700036, 700039, 700040, 700041, 700043, 700044, 700046, 700049, 700055, 700082, 700083, 700084 and 700089 ; Managing Dir., Director, Manager & Secretary (Ind.)
W-12(1),Kol.		Special Trade-T&F, C&P, C-N to Z; 70008, 700019, 700020, 700029, 700042, 700058, 700076, 700078, 700079 and 700088; M.D.,Dir.,Mgr. & Secy(Ind.)
PCIT-5, KOLKATA	(Corporate: Circle -Inc/Loss >/= 30L before exemption/deduction u/Ch.-III	
R-13, Kol.	Corporate cases of the districts of HWH, 24PGS(N) & (S) and certain PIN codes of Kolkata	
C-13(1),Kol.		All cases of HWH, 24PGS(N) & (S); 700063, 700073, 700108, 700135; Managing Dir., Director, Manager & Secretary (Ind.)
W-13(1),Kol.		All cases of Howrah; 700063, 700073, Managing Dir., Director, Manager & Secretary (Ind.)
W-14(1),Kol.		All cases of districts of 24PGS(N) & (S); 700108 & 700135; Managing Dir., Director, Manager & Secretary (Ind.)
R-23, HLY	B -Business & Profession; CH-Chinsurah; CN-Chandannagar; SR-Serampore; AB-Arambag;C-Company; S-	
C-23(1), HLY		CN+SR SD -O+ B- I/L=> 10L-All; AB SD-O+B-I/L=> 10L-M to Z;S=>5L-G to Z; C-A to M; M.D., Dir., Mgr. & Secy
C-23(2), HLY		CH SD -O+ B- I/L=> 10L-All; AB SD-O+B-I/L=> 10L-A to L;S=>5L-A to F; C-N to Z; M.D., Dir., Mgr. & Secy
W-22(2),Kol.		Kolkata, Howrah, 24 PGS(N) & (S)- Medical Professionals, Medicine, Nursing Home, Diagnostic & Pathology Centre, Engineer & Architect, Jockey, Horse Racing, Club (AOP), Legal Professionals , Chartered Accountants, Performing Artistes & persons associated with entertainment industry-ALL
W-23(1),HLY		CN SD- B+O- Inc/Loss< 10L-ALL; SR SD- B+O- Inc/Loss< 10L-ALL; AB SD- B+O- Inc/Loss< 10L-M to Z; Salary Cases < 5L - G to Z.
W-24(1),HLY		CH SD- B+O- Inc/Loss< 10L-ALL; AB SD- B+O- Inc/Loss< 10L-A to L; Salary Cases < 5L - A to F.
R-34, Kol.	Non-corporate cases (other than salary) of 700001	
C-34,Kol.		Inc/Loss >/= 20L before exemption/deduction u/Ch.-III & VI-A -All
W-34(1),Kol.		Inc/Loss < 20L before exemption/deduction u/Ch.-III & VI-A -A to H
W-36(1),Kol.		Inc/Loss < 20L before exemption/deduction u/Ch.-III & VI-A - I to Z
R-49, Kol.	Non-corporate cases (other than salary) of certain Kolkata PIN codes and district of 24 PGS(N); Circle	
C-49(1), Kol.		700048, 700049, 700051, 700052, 700055, 700056, 700057, 700058, 700059, 700064, 700074, 700076, 700077, 700079, 700080, 700081, 700083, 700089, 700090, 700091, 700097, 700098, 700100, 700101, 700102, 700106, 700108, 700135, 700156, 700157 and district of 24 PGS(N)- ALL

W-49(1),Kol.		700048, 700049, 700051, 700052, 700055, 700056, 700057, 700058, 700059, 700156, 7000157-All and Bangaon SD & Basirhat SD.
W-50(1),Kol.		700064, 700074, 700076, 700077, 700079, 700080, 700081, 700083, 700089, 700090, 700091, 700097, 700098, 700100, 7000101, 700102, 700106, 700108 & 700135-ALL; Barasat SD and Barrackpore SD.
PCIT-9, KOLKATA		
R-27, Haldia	Corporate cases: Circle -I/L >= 20L before exemption/deduction u/Ch.-III & VI-A; Rest in wards, Non-	
C-27(1),HLD.		Cases of the district of Purba Medinipur-All (for Cooperative Banks -irrespective of income)
W-27(1), HLD.		Cases of Haldia and Contai Sub-divisions
W-27(3), HLD.		Cases of Tamluk and Egra Sub-divisions
R-29, Kol.	Non-corporate: Circle -Inc/Loss >= 20L before exemption/deduction u/Ch.-III & VI-A; Rest in wards	
C-29, Kol.		700008, 700018, 700019, 700023, 700024, 700025, 700026, 700027, 700029, 700031, 700032, 700033, 700034, 700038, 700039, 700040, 700041, 700042, 700043, 700044, 700045, 700046, 700047, 700053, 700060, 700061, 700062, 700063, 700066, 700068, 700070, 700075, 700078, 700082, 700084, 700086, 700088, 700092, 700093, 700094, 700095, 700096, 700099, 700103, 700104, 700105, 700107 and Alipore, Canning, Kakdwip, Baruipur and Diamond Harbour sub-divisions of 24 PGS(S)-ALL
W-25(1), Kol.		700008, 700018, 700024, 700031, 700032, 700039, 700040, 700041, 700042, 700044, 700047, 700060, 700061, 700062, 700063, 700066, 700068, 700070, 700075, 700078, 700082, 700084, 700086, 700088, 700092, 700093, 700094, 700095, 700096, 700099, 700103, 700104, 700107 and Alipore, Canning, Kakdwip, Baruipur and Diamond Harbour sub-divisions of 24 PGS(S)-ALL
W-29(1),Kol.		700025, 700026, 700027, 700045 and 700046-ALL
W-30(1),Kol.		700019, 700023, 700029, 700033, 700034, 700038, 700043, 700053 and 700105-ALL
R-32, Kol.	Non-corporate: Circle -Income/Loss >= 30L ; Rest in wards	
C-32, Kol.		700013, 700014, 700015, 700016, 700017, 700020, 700071, 700087, Individuals of Chinese origin & Govt. Contractors of districts of Kol., HWH, 24PGS(N) & (S)- ALL.
W-32(1), Kol.		700015, 700016 & 700017- ALL
W-33(1), Kol.		700071, 700087 & Individuals of Chinese origin-ALL; Govt. Contractors of districts of Kol., HWH, 24PGS(N) & (S)- M to Z.
W-33(2), Kol.		700013, 700014, 700020-ALL; Govt. Contractors of districts of Kol., HWH, 24PGS(N) & (S)- A to L.

PCIT-13, KOLKATA		
R-37, Kol.	KOL: Non-corp: Circle -Total Income/Loss >= 15L ; Rest in Ward	
C-37, Kol.		700006 & 700012-ALL; Insurance Agents from Kol.,HWH,24 PGS(N)&(S)- ALL
W-37(1),Kol.		700006 & 700012-ALL; Insurance Agents from Kol.,HWH,24 PGS(N)&(S)- ALL
W-38(1),MDN.		All cases[Corporate, Non-Corporate, Salary etc.] for District of Paschim Midnapur (ex. Kharagpur SD)
W-39(1), MDN		All cases[Corporate, Non-Corporate, Salary etc.] for District of Jhargram and Kharagpur Sub-division
R-43, Kol.	Non-corporate: Circle -Returned Income/Loss >= 15L ; Rest in wards	
C-43, Kol.		700002, 700003, 700004, 700005, 700007, 700010, 700011, 700028, 700030, 700035, 700036, 700037, 700050, 700054, 700065, 700067, 700085-All.
W-43(1), Kol.		700005, 700028, 700030, 700035, 700036-ALL;700007-A to H
W-44(1),Kol.		700002, 700003, 700004-ALL; 700007-I,J,M,N,O&P; 700050- N to Z
W-44(2),Kol.		700010, 700011, 700037, 700054, 700065, 700067, 700085-ALL;700007-K,L,Q to Z; 700050-A to M.
R-46, Kol.		
C-46, Kol.		Non-corporate cases (other than salary) of the District of Howrah- ALL
W-46(1), Kol.		Non-corporate cases (other than salary) of the District of Howrah- A to F.
W-47(1), Kol.		Non-corporate cases (other than salary) of the District of Howrah- G,K,L and M.
W-47(2), Kol.		Non-corporate cases (other than salary) of the District of Howrah- H to J and N to Z.
PCIT-18, KOLKATA		
R-52, Kol.	Salary cases of Government/PSU/Bank/RBI employees/pensioners in Kol. HWH, 24PGS(N) & (S)	
C-52, Kol.		All cases having Return Income/Loss>= 15L
W-52(1),Kol.		All cases of employees of CG (excluding IR)/CPSU/Consulates/Bank/RBI Return Income/Loss< 15L
W-54(1), Kol.		Employees of IR/SG/SPSU Return Income/Loss< 15L-A,B,C,D,M,N,O,P,Q,R,W,X,Y and Z
W-54(2), Kol.		Employees of IR/SG/SPSU Return Income/Loss< 15L-E,F,G,H,I,J,K,L,S,T,U and V
R-61, Kolkata	Salary from private employers in Kolkata, Howrah, 24 PGS(N) & (S) as principal source of income	
C-61, Kol.		Return Inc/Loss >= 15L -ALL
W -61(1), Kol.		Return Inc/Loss <15L-D, E, F, J, K, N, S (only for Kolkata), V, W, X, Y and Z.
W-61(3), Kol.		Return Inc/Loss < 15L- L, M, S [only for HWH, 24PGS(N) & (S)], T and U.

W-62(1), Kol.		Return Inc/Loss< 15L -A, B, C, G, H, I, O, P, Q & R.
PCIT, ASANSOL		
R-1, ASANSOL	All cases of Asansol Sub-division of District of Paschim Burdwan & District of Purulia	
C-1, ASANSOL		Corporate cases: Income/Loss>= 15L-A,B,C,E,F,K,L,O,N,S&T; Managing Dir., Director, Manager & Secretary (Ind.)[ex.Raniganj]
		Non-corporate cases: Income/Loss>= 10L-A,B,C,E,F,K,L,O,N,S&T [excluding Raniganj PS]
C-2, ASANSOL		Corp. cases: Inc./Loss>= 15L-D,G,H,I,J,M,P,Q,R,U,V,W,X,Y,Z; Managing Dir., Director, Manager & Secretary (Ind.)[ex.Raniganj]
		Non-corporate cases: Income/Loss>= 10L- D,G,H,I,J,M,P,Q,R,U,V,W,X,Y,Z [excluding Raniganj PS]
W-1(1), ASL		Corporate cases: Income/Loss <15L-A,B,C,E,F,K,L,O,N,S&T; Managing Dir., Director, Manager & Secretary (Ind.)[ex.Raniganj]
		Non-corporate cases: Income/Loss < 10L-A,B,C,E,F,K,L,O,N,S&T [excluding Raniganj PS]
W-2(1), ASL		Corp. cases: Inc./Loss<15L-D,G,H,I,J,M,P,Q,R,U,V,W,X,Y,Z; Managing Dir., Director, Manager & Secretary (Ind.)[ex. Raniganj PS]
		Non-corporate cases: Income/Loss>= 10L- D,G,H,I,J,M,P,Q,R,U,V,W,X,Y,Z [excluding Raniganj PS]
W-3(1), ASL		All cases of Raniganj Sub-division of the district of Paschim Burdwan
W-3(2), ASL		All cases of the district of Purulia
R-1,Durgapur	All cases of Durgapur Sub-division of District of Paschim Burdwan	
C-1, DGP		Corporate cases: Income/Loss>= 15L-A,C,D,E,F,H,I,M,N,O,R&T; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases: Income/Loss>= 10L- A,C,D,E,F,H,I,M,N,O,R&T.
C-2 , DGP		Corporate cases: Income/Loss>= 15L-B,G,J,K,L,P,Q,S,U,V,W,X,Y,Z; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases: Income/Loss>= 10L- B,G,J,K,L,P,Q,S,U,V,W,X,Y,Z.
W-1(1), DGP.		Corporate cases: Income/Loss < 15L-A,C,H,N,O,R&T; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases: Income/Loss < 10L- A,C,H,N,O,R&T.
W-1(3), DGP		Corporate cases: Income/Loss < 15L-D,E,F;I&M; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases: Income/Loss < 10L- D,E,F;I&M
W-2(1), DGP		Corporate cases: Income/Loss < 15L-B,G,J,L,U,V,W,X,Y,Z; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases: Income/Loss < 10L- B,G,J,L,U,V,W,X,Y,Z.
W-2(4), DGP		Corporate cases: Income/Loss < 15L-K,P,Q & S; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases: Income/Loss < 10L- K,P,Q & S.

R-1, Burdwan	All cases of the districts of Purba Burdwan, Bankura and Birbhum	
C-1, Burdwan		All Corporate cases of Purba Burdwan: Income/Loss >= 15L-ALL; M.D., Dir., Mgr. & Secy (Ind)
		All Non-corporate cases of Purba Burdwan: Income/Loss >= 10L
C-3, Suri		All Corporate cases of Birbhum: Income/Loss >= 15L-ALL; M.D., Dir., Mgr. & Secy (Ind)
		All Non-corporate cases of Birbhum: Income/Loss >= 10L
W-1(1),BWN.		Corporate cases of Purba Burdwan: Income/Loss < 15L-A to K; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases of Purba Burdwan: Income/Loss < 10L- A to K
W-2(1),BWN.		Corporate cases of Purba Burdwan: Income/Loss < 15L- L to Z; M.D., Dir., Mgr. & Secy (Ind)
		Non-corporate cases of Purba Burdwan: Income/Loss < 10L- L to Z.
W -3(1), SURI		All Corporate cases of Birbhum: Income/Loss < 15L; M.D., Dir., Mgr. & Secy (Ind)
		All Non-corporate cases of Birbhum: Income/Loss < 10L.
W-3(1), Bankura		All cases of District of Bankura.
PCIT-SILIGURI		
R-1,Siliguri	Cases of Sub-division Siliguri of the District of Darjeeling Corporate: Circle -Inc/Loss >= 15L before	
C-1, Siliguri		All Alphabets except N&P; M.D., Dir., Mgr. & Secy (Ind)
W-1(1), SLG.		A, C, M, O, Q, Sn, St, Sw, T and U; M.D., Dir., Mgr. & Secy (Ind)
W-1(2), SLG		B, E, F, H R, So, Sp, Su, V, W, X, Y and Z; M.D., Dir., Mgr. & Secy (Ind)
W-1(3), SLG		D, G, I, Sa, to Sm and Sy; M.D., Dir., Mgr. & Secy (Ind)
W-1(4), SLG		J, K, L, N, P, Sq, Sr, Ss, Sv, Sx and Sz; M.D., Dir., Mgr. & Secy (Ind)
R-2,Siliguri.	Cases of the district of Darjeeling (including part of Siliguri) and Kalimpong and state of Sikkim, Corporate:	
C-3(1), Siliguri		N&P (for Siliguri) & All cases of Kalimpong Dist., Sadar, Kurseong and Mirik SD of Darjeeling Dist.
C-3(2), Gangtok		Cases of the state of Sikkim-All
W-3(1), Gangtok		Cases of the state of Sikkim-All
W-3(2), Darjeeling		Cases of the sub-divisions of Darjeeling Sadar, Kurseong and Mirik of Darjeeling District - ALL
W-3(4), Kalimpong		Cases of the District of Kalimpong-ALL
W-3(1), Malda		All cases of the district of Malda (irrespective of income)
W-3(4), Balurghat		All cases of the district of Dakshin Dinajpur (irrespective of income)
R-1, JLP	Corporate: Circle -Inc/Loss >= 15L before exemption/deduction u/Ch.-III & VIA; Rest in wards, Non-	
C-1(1), JLP		Cases of the districts of Jalpaiguri, Cooch Behar, Alipurduar and Uttar Dinajpur—A to M

C-1(2), JLP		Cases of the districts of Jalpaiguri, Cooch Behar, Alipurduar and Uttar Dinajpur—N to Z
W-1(1), JLP		Cases of the district of Jalpaiguri and Haldibari Block of Cooch Behar District-ALL
W-2(1), CB		Cases of the district of Cooch Behar (excluding Haldibari Block) -ALL
W-2(3), ALPD		Cases of the district of Alipurduar -ALL
W-2(4), U DJP		Cases of the district of Uttar Dinajpur -ALL
CIT-Exemption	WB, Sikkim, A&N Island &NER	
R-1 (E), Kol	Kol., Howrah, 24 PGS(N) & (S), Hooghly, Midnapore (E) & (W), Jhargram, Nadia and Murshidabad -ALL	
C-1, Kol.		Gross Income =/> Rs. 10 Crore -ALL
W-1(1),Kol.		Gross Income < Rs. 10 Crore -I, C, G, J, N & R
W-1(2),Kol.		Gross Income < Rs. 10 Crore B, D, E, F, O, Q, U, V, X, Y & Z
W-1(3),Kol.		Gross Income < Rs. 10 Crore S, T & W
W-1(4),Kol.		Gross Income < Rs. 10 Crore A, H, K, L, M & P.
R-2(E), Kol	All remaining districts of West Bengal, State of Sikkim, NER and A&N Island	
C-2, Kol.		Gross Income =/> Rs. 10 Crore-All (A&N Island-irrespective of income)
W-2(1), DGP		Gross Income < Rs. 10 Crore - E & W Burdwan, Birbhum, Bankura and Purulia
W-2(2),SLG		Gross Income < Rs. 10 Crore – Districts of Malda, N&S Dinajpur, Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar & Alipurduar and State of Sikkim
W-2(3), Guwahati		Gross Income < Rs. 10 Crore-Part of NER
W-2(4), Shillong		Gross Income < Rs. 10 Crore-Part of NER
CIT (IT&TP), KOLKATA		
R(IT)-1, KOL.		
C (IT)-1(1), KOL.		All Non-resident cases of WB, Sikkim and A&N- A to H
C(IT)-1(2), KOL.		All Non-resident cases of WB, Sikkim and A&N- I to N; NER-ALL
ITO(IT), KOL.		All TDS related matter and Ship Clearance (Kolkata Port)
ITO(IT), HALDIA		Ship Clearance (Haldia Port)
ITO(IT), GHY.		All TDS related matter (NER)
R(IT)-2, KOL.		
C(IT)-2(1), KOL.		All Non-resident cases of WB, Sikkim and A&N- O to Z; B&J -ALL
C(IT)-BBSR.		All Non-resident cases of Odisha
ITO(IT)-Paradeep		Ship Clearance (Paradeep Port)
ITO (IT)-Patna		All TDS related matter (Bihar)
ITO(IT)-Ranchi		All TDS related matter (Jharkhand)
R -TP, KOL.		

C (TPO)-1, KOL.		All TP cases of WB, Sikkim, A&N, NER, Odisha and B&J 'A' to 'J'
C (TPO)-2, KOL.		All TP cases of WB, Sikkim, A&N, NER, Odisha and B&J 'K' to 'Z'
CIT-TDS, KOL.	(Deductors/ Collectors at Source for the purposes of Ch XVIIB/ XVIIBB)	
R-1, TDS, KOL.		
W-1(1), TDS, KOL		<50L: 'A' & All State Govt. Deductors/TCS Collectors of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S)
W-1(2), TDS, KOL		<50L: 'B', 'C' & 'H' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S)
W-1(3), TDS, KOL		<50L: 'D', 'E', 'F' & 'G' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S)
W-1(4), TDS, NADIA		All cases in the Districts of Nadia & Murshidabad <50L
C-1(1), TDS, KOL		All the cases beginning with Alphabet 'A' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S) =/> 50 L
C-1(2), TDS, KOL		All cases of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S) beginning with B to H =/> 50 L, All cases in the Districts of Nadia & Murshidabad =/> 50 L, All State Govt. Deductors/TCS Collectors of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S) =/> 50 L
R-2, TDS, KOL.		
W-2(1), TDS, KOL		<50L: 'T','J'&'K' of Kolkata, Howrah, 24 Pgs(N) & (S) & All Cent. Govt. Deductors/Collectors
W-2(2), TDS, KOL		<50L: 'L','M','W','X','Y'&'Z' of Kolkata, Howrah, 24 Pgs(N) & (S) and All cases of Hooghly District
W-2(3), TDS, KOL		<50L: 'N', 'O' & 'P' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S)
W-2(4), TDS, A&N		All cases in Andaman & Nicobar Islands
C-2(1), TDS, KOL		All the cases with Alphabet 'I' to 'L' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S) =/> 50 L
		All Central Govt. Deductors/TCS Collectors of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S) =/> 50 L
C-2(2), TDS, KOL		All the cases with 'M' to 'P' and 'W' to 'Z' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S) =/> 50 L
		All cases of Hooghly District =/> 50 L
R-3, TDS, KOL.		
W-3(1), TDS, KOL		<50L: 'Q' & 'R' and All Educational Institutes of Kol., Howrah, 24 Pgs(N) & (S)
W-3(2), TDS, KOL		<50L: 'SQ' to 'SZ' & 'T' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S)
W-3(3), TDS, KOL		<50L: 'SA' to 'SP', 'U' & 'V' of Kolkata, Howrah, 24 Pgs(N) & 24 Pgs (S)
W-3(4), TDS, HALDIA		<50L: All cases in the District of East Midnapore & West Midnapore
C-3(1), TDS, KOL		All cases beginning with Alphabet 'Q', 'R' & 'S' of Kolkata, Howrah, 24 Pgs. (N) & (S) =/> 50 L

C-3(2), TDS, KOL		All cases beginning with Alphabet 'T', 'U' & 'V' of Kolkata, Howrah, 24 Pgs. (N) & (S) =/> 50 L
		All cases of E & W Midnapore =/> 50 L
CIT-TDS, SLG.	(Deductors/ Collectors at Source for the purposes of Ch XVIIB/ XVIIBB)	
R-4, TDS, DGP		
C-4(1), TDS, DGP		All the cases assigned to Range - 4, TDS, DGP; =/> 50 L
W-4(1), TDS, DGP		<50L; All cases of Birbhum District and in the Sub-Division Durgapur of Burdwan West District
W-4(2), TDS, BWN		<50L; All cases in the Burdwan East District
W-4(3), TDS, ASL		<50L; All cases in the Sub-District Asansol of Burdwan West District
W-4(4), TDS, BANK & PUR		<50L; All cases in the Districts of Bankura & Purulia
R-5, TDS, SLG		
C-5, TDS, GANGTOK		All the cases in the Districts of Darjeeling & Kalimpong and State of Sikkim ; =/> 50 L
W-5(1), TDS, SLG		<50L; 'A' to 'R' in Siliguri Sub-division of District of Darjeeling
W-5(2), TDS, SLG		<50L; 'S' to 'Z' in Siliguri Sub-division & All Cases in Kurseong & Mirik SDs of District of Darjeeling
W-5(3), TDS, DRJ		<50L; 'All cases of Darjeeling Sub-division in the District of Darjeeling & Kalimpong District
W-5(4), TDS, GTK		<50L; 'All cases in the State of Sikkim
R-6, TDS, SLG		
C-6(1), TDS, SLG		=/> 50 L All the cases in the Districts of Malda, Uttar Dinajpur & Dakshin Dinajpur
C-6(2), TDS, JAL		=/> 50 L All the cases in the Districts of Jalpaiguri , Cooch Behar & Alipurduar
W-6(1), TDS, JAL		<50L; All cases in the District of Jalpaiguri
W-6(2), TDS, ALPD & CB		<50L; All cases in the Districts of Cooch Behar & Alipurduar
W-6(3), TDS, MALDA		<50L; All cases in the District of Malda
W-6(4), TDS, RAIGANJ		<50L; All cases in the Districts of Uttar Dinajpur & Dakshin Dinajpur